

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 23(ND)15**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.04.2017**

**NAME OF THE COMPANY: M/s. Jagjeet Sing Mahal V/s. M/s. Mahal buildwel Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**ORDER**

Present none.

Matter has been transferred to this Bench. In the interest of justice, re-notify this case for arguments on 10.08.2017.

  
**(S.K.Mohapatra)**  
**Member Technical**

  
**(Ina Malhotra)**  
**Member Judicial**

(Anjali Rautela)